

CENTRAL ADMINISTRATIVE TRIBUNAL, JABAL PUR BENCH

CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 681 of 2002

Gwalior, this the 29th day of October, 2003

Hon'ble Shri Shanker Raju, Judicial Member
Hon'ble Shri Sarveshwar Jha, Administrative Member

Pradeep Kumar Yadav,
S/o. Shri Shyam Lal. ... Applicant

(By Advocate - Shri B.N. Tyagi for Shri M.P.S. Raghuvanshi)

Versus

The Union of India, through
Secretary, Ministry of Railways,
New Delhi,

and another. ... Respondents

(By Advocate - Shri V.K. Bhardwaj)

ORDER (Oral)

By Shanker Raju, Judicial Member -

After hearing the parties, the Original Application is disposed of with a direction that in the event if the applicant makes a representation for appointment, the respondents shall consider the same in the light of their own scheme, subject to suitability of the applicant as per the rules and instructions.

2. Original Application stands disposed of accordingly.

Sarveshwar Jha
(Sarveshwar Jha)
Administrative Member

S. Raju
(Shanker Raju)
Judicial Member

"SA"

पृष्ठांकन करने वाले/व्या..... जबलपुर, दि.....

(1) अधिकारी, रेलवे एवं रेलवे एसेसर, जबलपुर

(2) अधिकारी, रेलवे एसेसर, के काउंसल

(3) अधिकारी, रेलवे, जबलपुर व्यायामीठ

सूचना द्वारा आवश्यक कार्यवाही हेतु

(4) अधिकारी, रेलवे, जबलपुर व्यायामीठ

M.P.S. Raghuvanshi, Ad.
V.K. Bhardwaj, Adv.

W.M. Malavia

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in 30/10/03